GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3339 ANSWERED ON:14.12.2011 VRS IN AIR INDIA

Naik Dr. Sanjeev Ganesh; Singh Smt. Meena; Thamaraiselvan Shri R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to start Voluntary Retirement Scheme (VRS) for pilots and other employees of Air India;
- (b) if so, the details thereof;
- (c) whether the Government has discussed the said issue with the pilots union;
- (d) if so, the details thereof;
- (e) the time by which the said scheme is likely to be implemented alongwith the details thereof;
- (f) whether the Government proposes to review the Human Resource Policy across Al and its subsidiaries; and
- (g) if so, the details of the suggestions received by the Panel/Committee in this regard alongwith the action taken by the Government thereon?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a): No proposal has been initiated.
- (b), (c), (d) and (e): Do not arise.
- (f) and (g): The Government has appointed a Committee headed by retired Supreme Court Judge to look into the integration of manpower and other HR related issues. The Committee would finalise its report after interacting with employees` Unions and the Air India Management.